

S U P R E M E C O U R T O F I N D I A
RECORD OF PROCEEDINGS

BEFORE THE REGISTRAR MR. M K HANJURA

Petition(s) for Special Leave to Appeal (C) No(s).
23039-23040/2014

MADHO PRASAD MISHRA (D) TH. LRS & ANR Petitioner(s)

VERSUS

MAHABIR PRASAD MISHRA Respondent(s)
(with office report)

Date : 15/07/2015 These petitions were called on for hearing today.

For Petitioner(s) Mr. Ashok K. Srivastava, Adv.

For Respondent(s) Mr. Imtiaz Ahmed, adv.
M/s. Equity Lex Associates, Adv.

UPON hearing the counsel the Court made the following
O R D E R

The sole respondent has failed to file the counter affidavit within the period stipulated under the rules. Viewed thus, the matter shall be processed for listing before the Hon'ble Court on its own turn.

(M K HANJURA)
Registrar

SB

Signature Not Verified

Digitally signed by
Sushma Kumari Bajaj
Date: 2015.07.16
17:03:57 IST
Reason: